

No. Estt. 16/ 151 /2021.
Chief Metropolitan Magistrate's
Office, Esplanade, Mumbai.
Date : 28/01/2021

OFFICE ORDER

Ref : Letter bearing No.118/ dated 22.01.2021 of ACP (Law & Order), Office of Brihanmumbai, Opp. Crawford Market, Mumbai alongwith Notification dated 10.04.2018 issued by Home Department, Mantralaya, Mumbai.

On administrative grounds, power's vested under Section 19 (3) of the code of Criminal Procedure, 1973 and in view of the above referred letter of Assistant Police Commissioner (Law & Order) Office, Mumbai, it is hereby ordered that, the newly established **five (05) Regional Cyber Police Station in Mumbai** for allocation to concern Courts, **w.e.f. 28.01.2021.**

(Allocation of Regional Cyber Police Stations)

The newly established Regional Cyber Police Stations in Mumbai are allocated to the Courts mentioned against them.

Sr. No.	Newly established Regional Cyber Police Stations	Local Police Stations come under Regional Cyber Police Stations	Regional Cyber Police Stations allocated to Courts
1	East Region (Shivaji Nagar Police Station Building, Mumbai-43)	Chembur, Nehru Nagar, Chunabhatti, Govandi, Trombay, RCF, Mankhurd, Deonar, Shivaji Nagar, Tilak Nagar, Ghatkopar, Pant Nagar, Vikhroli, Park Site, Bhandup, Kanjur Marg, Mulund, Navghar	Metropolitan Magistrate, 57 th Court, Kurla, Mumbai
2	West Region (Carter Road, Bandra (W), Mumbai-50)	Vakola, Vile Parle, Kherwadi, BKC, Nirmal Nagar, Airport, Sahar, Bandra, Khar, Santacruz, Juhu, Irla, D.N. Nagar, Versova, OShiwara, Amboli, Meghwadi, Jogeshwari, Sakinaka, Powai, Andheri & MIDC	Metropolitan Magistrate, 12 th Court, Bandra, Mumbai

3	North Region (Samta Nagar Police Station Building, Mumbai-101)	Goregaon, Malad, Bangur Nagar, Malwani, Kandivali, Charkop, Borivali, MHB Colony, Gorai, Dindoshi, Vanrai (Goregaon-East), Aarey Suburb, Samta Nagar, Kurar, Dahisar & Kasturba Marg	Metropolitan Magistrate, 17 th Court, Borivali, Mumbai
4	Central Region (Worli Police Station Building, Mumbai-18)	Tardeo, Nagpada, Agripada, Byculla, Worli, N.M. Joshi Marg, Bhoiwada, Kalachowki, Matunga, R.A.K. Marg, Sion, Antop Hill, Dadar, Wadala TT, Shivaji Park, Mahim, Shahu Nagar, Kurla, Dharavi & Vinoba Bhave Marg,	Metropolitan Magistrate, 62 nd Court, Dadar, Mumbai
5	South Region (D. B. Marg Police Station Compound, Grant Road, Mumbai-07)	Colaba, Cuffe Parade, Marine Drive, Azad Maidan, MRA Marg, Dongri, Sir J.J. Marg, Pydhonie, L.T. Marg, V.P. Road, D.B. Marg, Gaodevi, Malabar Hill, Yellow Gate, Wadala, Sewree, Mumbai Sagri Police Station-1 & Mumbai Sagri Police Station-2	Metropolitan Magistrate, 18 th Court, Girgaon, Mumbai

Henceforth, the fresh Chargesheets and Remand Applications with Bail Applications and any other applications arising out of the remand pertaining to **only Regional Cyber Police Stations** shall be filed before concerned allocated Police Stations w.e.f. 28.01.2021.

The disposed of cases shall remain in the custody of the original Courts by which they are disposed of and the original Courts will be responsible for classification, preservation of cases, compliance of writs and issuance of certified copies, if any, in respect of disposed of cases.

Sayali Dande
28/1/2021

(Smt. Sayali Dande)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai.

Copy forwarded with compliments to :-

1. The Hon'ble Secretary, Law & Judicial Department, Mantralaya, Mumbai
2. The Hon'ble Registrar General, High Court, Bombay.

C.C.To :-

1. All Addl. Chief Metropolitan Magistrates & Metropolitan Magistrates, Mumbai
2. The Commissioner of Police, Mumbai (with request to circulate the said information to all Police Stations, Gr. Mumbai through wireless system.).
3. Presidents/Secretaries of Advocate's Bar Associations of all Centre of Courts, Mumbai.
4. Chief Police Prosecutor, Mumbai.
5. Registrar, Esplanade, Mumbai.
6. Deputy Registrar, Mumbai.
7. All Assistant Registrar, Senior Judicial Clerk & Controlling Judicial Clerk.
8. Office Superintendent/Head Clerk.
9. All Cash Section.
10. Statement Section.
11. Confidential Section
12. Server Section, Esplanade.
13. Office Order File
14. Transfer of Cases File.